

THE GAUHATI HIGH COURT AT GUWAHATI

AUCTION NOTICE

Dated Guwahati the 12th May, 2011

It is hereby informed to all concerned that the following articles will be sold in public auction in the High Court premises on 27th May, 2011 (Friday) at 11.00 A.M. Those who are interested to purchase the articles may participate on auction on that day. The High Court employees shall not be allowed to participate in the auction bidding. The entire bid money shall have to be paid in cash at the time of auction.

The authority of the High Court reserves the right to defer the date of auction, so fixed, if necessary. It further reserves the right not to accept the lowest bid amount for any article without assigning any reason / cause thereof.

List of Articles in Auction

Sl. No.	Name of Articles	No. of Articles
1	Godrej Chair (Steel)	2 Nos. + 7 Nos. = 9 Nos.
2	Wooden Chair	11 Nos. + 2 Nos. + 7 Nos. = 27 Nos.
3	Wooden Almirah	12 Nos.
4	Wooden Table	3 Nos.
5	Wooden Stool	1 No.
6	Steel Rack	1 No. + 1 No. + 1 No. = 3 Nos.
7	Wooden Bench	1 No.
8	Freeze	2 Nos.
9	Oven	2 Nos.
10	A.C. Machine	1 No. + 1 No. = 2 Nos.
11	Honda Generator	1 No.
12	Wheel Chair	2 Nos.
13	Dressing Table	2 Nos.
14	Ceiling Fan	2 Nos.
15	Rack	1 No.
16	T.V.	3 Nos.
17	Sofa	3 Nos.
18	Cane Mooda	1 No.
19	Cushion	1 No.
20	Kettle	1 No.
21	Heater	3 Nos.
22	Filter	3 Nos.
23	Flask	4 Nos.
24	A.C. Stabilizer	4 Nos.
25	A.C. Starter	12 Nos.
26	Power Controller	1 No.
27	Wall Clock	8 Nos.
28	Gas Oven	2 Nos.
29	Fire Cylinder	1 No.
30	Grinder	1 No.
31	Table Light	4 Nos.
32	Bed	1 No.
33	T.V. Stabilizer	3 Nos.

Contd....2

34	Cooker	2 Nos.
35	Glass Table	1 No.
36	Vacuum Cleaner	1 No.
37	Iron	2 Nos.
38	Plastic Jug	2 Nos. + 1 No. = 3 Nos.
39	Saucepan	1 No.
40	Tiffin Cover	1 No.
41	Old Typewriter	63 Nos.
42	Old car Tyres	30 Nos.
43	Bench	5 Nos.
44	Wooden Plank	65 Nos.
45	Iron Pipe & Angles	5 Tones (Approx.)

Solr
Deputy Registrar (A/Cs)

Memo No.HC.VIII-41/1994/529-44/AC, dated 12-05-2011

Copy for information and necessary action to:-

- 1) The Deputy Registrar (Judl.), Gauhati High Court, Guwahati.
- 2) The Deputy Registrar (A/Cs), Gauhati High Court, Guwahati.
- 3) The Deputy Registrar (Admn.), Gauhati High Court, Guwahati.
- 4) The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The Asstt. Registrar (Corres.), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (A/Cs), Gauhati High Court, Guwahati.
- 7) The Pvt. Secretary to Hon'ble Mr. Justice Amitava Roy, Judge, Gauhati High Court, Guwahati.
- 8) The Superintendent (A/Cs), Gauhati High Court, Guwahati.
- 9) The Systems Analyst, Gauhati High Court, Guwahati.

He is requested to ensure that the auction notice is uploaded in the High Court Website.

- 10) The Chief Security Officer, Gauhati High Court, Guwahati. He is directed to keep the space in front of the main entrance of the High Court Building free for conducting the auction.
- 11) The Court Officer, Gauhati High Court, Guwahati. He is directed to make proper arrangement for the auction sale by engaging staff / labour and also to prepare and submit an additional list of articles to the auction Committee, if any, to be sold in next auction, other than the list enclosed in consultation with the Deputy Registrar (Admn.)
- 12) High Court Notice Board.
- 13) Notice Board of High Court Bar Association.
- 14) Notice Board of the office of Deputy Commissioner, Kamrup (Metro).
- 15) Notice Board of the District and Sessions Judge, Kamrup, Guwahati.

f 13/5/11
Deputy Registrar (A/Cs)